

Government of Jammu and Kashmir
Home Department
Civil Secretariat, Jammu/Srinagar.

NOTIFICATION
Srinagar, 6th of October 2022

S.O 472 : In exercise of the powers conferred by Section 24 of the Code of Criminal Procedure, 1973, the Government hereby appoints Mr. Rajesh Gill, Chief Prosecuting Officer as Special Public Prosecutor in the designated Anti-Corruption Court, Doda and Additional Public Prosecutor in the Fast Track Court, Doda, in addition to his own duties.

By order of the Government of Jammu and Kashmir.

Sd/-
(R.K.Goyal)IAS
Financial Commissioner/
Additional Chief Secretary
Dated: 06. 10.2022

No: HOME-Pros/78/2021-08-HOME (CC.No 103678)
Copy to the :-

1. Director General of Police, J&K.
2. Principal Secretary to the Hon'ble Lieutenant Governor, J&K
3. Principal Secretary to the Government, General Administration Department
4. Director General of Prosecution, J&K
5. Director Archives, Archaeology and Museums.
6. Secretary to the Government, Department of Law Justice and Parliamentary Affairs
7. Director Prosecution, Jammu.
8. Private Secretary to the Chief Secretary.
9. Private Secretary to Financial Commissioner (ACS), Home Department.
10. Concerned Officer.
11. I/c Website.

Copy also to the Additional Secretary (JKL), MHA, Government of India, New Delhi.

(Syed Yasir Farooq) JKAS
Deputy Secretary to the Government

06.10.22